

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

.....
O.A. No. 454 of 1995.

Thursday this the 4th day of May, 1995.

CORAM:

HON'BLE MR. PV. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. P. SURYAPRAKASAM, JUDICIAL MEMBER

Sajeet G.,
Extra Departmental Branch
Post Master,
Decent Junction Post Office,
Quilon. .. Applicant

(By Advocate Shri MR Rajendran Nair)

Vs.

1. The Chief Post Master General,
Kerala Circle, Trivandrum.
2. The Senior Superintendent of
Post Offices, Kollam. .. Respondents

(By Advocate Shri James Kurien, ACGSC)

O R D E R

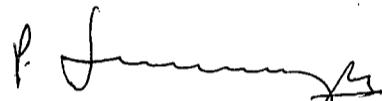
PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicant prays that he may be considered for appointment as EDBPM (Extra Departmental Branch Post Master for short), Decent Junction P.O. He contends that he has been working in the same post since 1.9.92 for various spells. He states that he has not been sponsored by the Employment Exchange in view of the cut off date imposed by the Employment Exchange for such sponsorship and that the imposition of a cut off date has been held illegal by the Tribunal in several decisions.

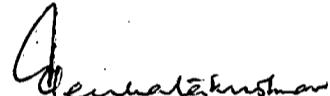
2. It is conceded by learned counsel for respondents that applicant has some service as a provisional hand from 14.2.95. The Tribunal has held in several cases that non-sponsorship by the Employment Exchange by imposing a cut-off date is not valid. Accordingly, we direct 2nd respondent to consider the applicant along with other eligible candidates for appointment as EDBPM, Decent Junction P.O. He may be given such weightage as he is entitled to under the rules.

3. Application is disposed of. No costs.

Thursday this the 4th day of May, 1995.



P.SURYAPRAKASH
JUDICIAL MEMBER



P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

rv45